

**Central Administrative Tribunal Lucknow Bench Lucknow.**

**Original Application No. 288/2009**

This, the 27th day of November, 2009

**Hon'ble Dr. A. K. Mishra, Member (A)**

Subodh Saxena, son of late Sri V. K. Saxena, resident of 1/9, Postal Colony Rajajipuram Lucknow.

Applicant

By Advocate Sri B. N. Pathak.

Versus

1. Union of India through Secretary Postal Department New Delhi.
2. Director of the Postal Department Lucknow.
3. Chief Post Master General Mandal Lucknow.
4. Superintendent of Post Offices Lucknow.

Respondents

By Advocate Sri S. P. Singh for Sri A. Agnihotri.

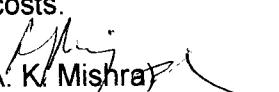
Order (Oral)

By Hon'ble Dr. A. K. Mishra, Member (A)

Heard counsel for the parties.

The application has been made for a direction to respondent No. 3 for consideration of his representation for compassionate appointment. The purpose of the applicant will be served, if a direction is given to the competent authority to consider the representation dated 26.12.2008(Annexure-7) to this application and decide it on merit according to rules/ government instructions.

Accordingly, the O.A. is disposed of with a direction to the respondent No. 3 to decide the representation of the applicant dated 26.12.2008 (Annexure 7) according to rules/government instructions within a period of three months from the date of receipt of a copy of this order. No costs.

  
(Dr. A. K. Mishra)  
Member (A)

V.